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CP 38/2003 in OA 1714/2002

New Delhi, this the 18th day of August, 2003

Hon'ble Sh. V.K.Majotra, Member (A) Hon'ble Sh. Kuldip Singh, Member (J)

Sh. R.S.Gahlot S/o Sh. Ishwar Singh R/o 23, Gujranwala Town Part-II, Delhi - 9

...petitioner

(Applicant in person)

VERSUS

- Sh. N.Gopala Swamy Secretary Ministry of Home Affairs North Block (UT Cadre) New Delhi.
- 2. Smt. Shailaja Chandra Chief Secretary Government of NCT of Delhi Player Building, IP Estate New Delhi.
- 3. Sh. Rajender Kumar Director Directorate of Education Govt. of NCT of Delhie Old Secretariat, Delhi.
- 4. Mrs. Devashish Mukerjee, L-Block, Vikas Bhawan IP Estate, New Delhi.

, .. Respondents

(B y Advocate Sh. Ajay Gupta) ORDER (ORAL)

Shri Kuldip Singh,

Heard. OA 1714/2002 was decided on 5-7-2002 with directions to the respondents to decide the representations of the applicant and also treat the OA as a part of the representation. Relief sought in the OA was to quash the departmental enquiry and also to pay the full pay and allowances for the period of suspension.

2. Respondents have passed the order dropping the departmental proceedings as per their order dated 2-5-2003. Respondents' counsel has also produced

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before us an order dated 13-8-2003 whereby the applicant has been allowed the increments for the disputed period. Applicant in person is also satisfied about the compliance.

3. Accordingly CP is dismissed. Notices discharged.

(Kuldip Singh)

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(V.K.Majotra) Member (A)